

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4655

ANSWERED ON:26.04.2005

INDO- MAURITIUS TRADE

Chandrapan Shri C.K.;Das Gupta Shri Gurudas;Nayak Shri Ananta

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a Free Trade Agreement has been signed between India and Mauritius during the recent visit of prime Minister to Mauritius, China and Singapore;
- (b) if so, the details thereof alongwith the areas of bilateral trade;
- (c) whether loopholes exist in the double Taxation Avoidance Agreement;
- (d) if so, the details thereof alongwith measures taken to tackle case of loopholes; and
- (e) the details of the countries with which India is having free trade agreement at present?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI E.V.K.S. ELANGO VAN)

(a): No, Sir.

(b): Does not arise.

(c): No, Sir.

(d): Does not arise.

(e): At present, India has entered into a Free Trade Agreement with Sri Lanka w.e.f. 28th December, 1998.